

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.1929 OF 2004

STATE OF U.P. & ORS.

Appellant (s)

VERSUS

M/S. VAM ORGANIC CHEMICALS LTD.

Respondent(s)

(With office report)

With Civil Appeal No.1930 of 2004
(With office report)

Civil Appeal Nos.1931-1932 of 2004
(With office report)

Civil Appeal No.1933 of 2004
(With office report)

S.L.P. (C) No.....CC 2279/2009
(With appln.(s) for c/delay in filing SLP and office report)

Civil Appeal Nos.2810-2938 of 2004
(With office report)

Civil Appeal No.4298 of 2009
(With office report)

Civil Appeal No. 4299 of 2009
(With prayer for interim relief and office report)

Date: 09/02/2010 These Matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.H. KAPADIA
HON'BLE MR. JUSTICE AFTAB ALAM

For Appellant(s)

Mr. Sunil Gupta, Sr. Adv.
Mr. S.K. Dwivedi, AAG.
Mr. Sanjay Visen, Adv.
Ms. Vandana Mishra, Adv.
Mr. Manoj Kumar Dwivedi, Adv.
Mr. Kamendra Mishra, Adv.
Mr. Gunnam Venkateswara Rao, Adv.

...2/-

- 2 -

For Respondent(s)

Mr. Dhruv Aggarwal, Sr. adv.
Ms. Nandini Gore, Adv.
Mr. Debmalya Banerjee, Adv.
Ms. Sonia Nigam, Adv.
Mr. R.N. Karanjawala, Adv.
Ms. Manik Karanjawala, Adv.

Mr. Dhruv Aggarwal, Sr. Adv.
Mr. Praveen Kumar, Adv.

Ms. Rani Chhabra, Adv.

Mr. Siddhartha Chowdhury, Adv.

Mr. Mukesh Verma, Adv.

Mr. Yash Pal Dhingra,Adv.

Mr. Kavın Gulati,Adv.

Ms. Rashmi Singh,Adv.

Ms. Ruby Singh Ahuja,Adv.

Mr. Manu Nair,Adv.

for M/s. Suresh A. Shroff & Co.,Adv.

Mr. Ashok Kumar Sinha,Adv.

Ms. B. Vijayalakshmi Menon,Adv.

Mr. K.R. Sasiprabhu,Adv.

Mr. Arvind Sharma,Adv.

Mr. Naresh Kumar,Adv.

Mr. B.K. Satija,Adv.

Mr. Pravir Kumar Jain,Adv.

Mr. E.C. Agrawala,Adv.

Ms. Suruchii Aggarwal,Adv.

Mr. Pramod Dayal,Adv.

Mr. Rupesh Kumar,Adv.

Mr. Sanjeev Malhotra,Adv.

...3/-

- 3 -

Mr. Prakash Kumar Singh,Adv.

Mr. Rajesh Kumar,Adv.

Mr. Jatin Zaveri,Adv.

Ms. Shally Bhasin Maheshwari,Adv.

UPON hearing counsel the Court made the following

O R D E R

Place the matters on 16th February, 2010, as part-heard, as first item on Board.

Reply be filed by the respondents by 13th February, 2010, and a copy thereof be served on the State.

[T.I. Rajput]
A.R.-cum-P.S.

[Madhu Saxena]
Court Master